

From:

Nikesh Kumar Sinha

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2021-22/ Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Pawan Kumar No. 1, District & Additional Sessions Judge, Bokaro.
2. Mr. Yogesh Kumar Singh, District & Additional Sessions Judge, Bokaro.
3. Mr. Anil Kumar No. 2, District & Additional Sessions Judge, Bermo at Tenughat, Bokaro.
4. Mr. Prem Shankar, District & Additional Sessions Judge, Chatra.
5. Mr. Rakesh Chandra, District & Additional Sessions Judge, Chatra.
6. Mr. Santosh kumar No. 2, District & Additional Sessions Judge, Daltonganj.
7. Mr. Abhimanyu Kumar, District & Additional Sessions Judge, Daltonganj.
8. Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge, Deoghar.
9. Mr. Vijay Kumar Srivastava, District & Additional Sessions Judge, Deoghar.
10. Mr. Shyam Nandan Tiwary, District & Additional Sessions Judge, Deoghar.
11. Mr. Sanjeev Bhatia, District & Additional Sessions Judge, Deoghar.
12. Mr. Ramesh Kumar Srivastava, District & Additional Sessions Judge, Dhanbad.
13. Mr. Ramesh Chandra, District & Additional Sessions Judge, Dumka.
14. Mr. Sanjeev Kumar Singh, District & Additional Sessions Judge, Garhwa.
15. Mr. Gopal Pandey, District & Additional Sessions Judge, Giridih.
16. Mr. Anand Prakash, District & Additional Sessions Judge, Giridih.
17. Mr. Soumendra Nath Sikdar, District & Additional Sessions Judge, Giridih.
18. Mr. Piyush Srivastava, District & Additional Sessions Judge, Giridih.
19. Mr. Shiv Pal Singh, District & Additional Sessions Judge, Godda.
20. Mr. Durgesh C Awasthi, District & Additional Sessions Judge, Gumla.
21. Mr. Sachindra Nath Sinha, District & Additional Sessions Judge, Gumla.
22. Mr. Abhas Verma, District & Additional Sessions Judge, Jamshedpur.
23. Mr. Kamlesh Kumar Shukla, District & Additional Sessions Judge, Ghatshila, Jamshedpur.
24. Mr. Srish Dutta Tripathi, District & Additional Sessions Judge, Jamtara.
25. Mr. Devesh Kumar Tripathi, District & Additional Sessions Judge, Jamara.
26. Mr. Sanjay Kumar No.2, District & Additional Sessions Judge, Khunti.
27. Mr. Satyakam Priyadarshi, District & Additional Sessions Judge, Khunti.
28. Mr. Ghulam Haidar, District & Additional Sessions Judge, Koderma.
29. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Koderma.
30. Mr. Tarun Kumar, District & Additional Sessions Judge, Koderma.
31. Mr. Sanjeev Kumar Das, District & Additional Sessions Judge, Latehar.
32. Mr. Manoj Kumar Tripathi, District & Additional Sessions Judge, Latehar.
33. Mr. Akhilesh Kumar Tiwari, District & Additional Sessions Judge, Lohardaga.
34. Mr. Arvind Kumar No. 2, District & Additional Sessions Judge, Lohardaga.
35. Mr. Rakesh Kumar, District & Additional Sessions Judge, Pakur.
36. Mr. Choudhary Ahsan Moiz, District & Additional Sessions Judge, Pakur.

37. Mr. Shesh Nath Singh, District & Additional Sessions Judge, Ramgarh.
38. Mr. Sanjay Pratap, District & Additional Sessions Judge, Ramgarh.
39. Mr. Manish, Additional Judicial Commissioner-cum-Presiding Officer, MACT, Ranchi.
40. Mr. Shahzad Mohammad Shahzad, District & Additional Sessions Judge, Ranchi.
41. Mr. Sanjay Kumar Dubey, District & Additional Sessions Judge, Rajmahal, Sahebganj.
42. Mr. Dhiraj Kumar, District & Additional Sessions Judge, Sahebganj.
43. Mr. Kankan Pattadar, District & Additional Sessions Judge, Saraikela.

Subject: - Nomination to attend one day conference on Tools and Techniques to expedite MACT Cases (C-II) for Presiding Officers of Motor Accident Claim Tribunal and other officers dealing with Motor Accident Claim Cases scheduled to be held on 24th July, 2022 at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the **aforesaid conference scheduled to be held on 24th July, 2022 at Judicial Academy Jharkhand, Ranchi.**

The arrangement for the stay of the nominated officers will be made in hostel at Judicial Academy Jharkhand from the evening of 23rd July 2022 till the evening of 24th July, 2022. All the officers have to report at Academy for training at 09.30 A.M. for registration on 24th July, 2022 in proper dress.

You are, therefore, directed to attend the aforesaid conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid conference.

Further, no individual request seeking permission to attend the conference as well as no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

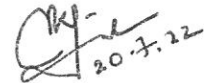
Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. 2584 /Apptt.

Dated, Ranchi, the 20/7/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1401/JAJ dated 16.06.2022 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.



Registrar (Administration)